

FORM NO. 91

[See rule 155]

Refusal to supply information under section 258(2)(a) of the Act.

DIN

Office of the

Date

To

With reference to your application dated _____ under section 258(2)(a), requesting for information relating to _____ in respect of the tax year _____, it is informed that undersigned is not satisfied that it is in the public interest to furnish the information asked for and undersigned, therefore, decline to furnish the same.

.....

Signature

(Name)

Designation of the authority

Notes:

1. Some of the Information in the form would be pre-filled to the extent possible.